

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No.118/2017
C.P No. 985/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company	Novelty Commodities Pvt Ltd ✓		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. TIAINLA
Deputy Director

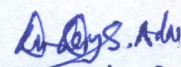
O/o Regional Director
(ER)

Ministry of Corporate
Affairs, GOI


20.12.17

1. MR. NIRMALY DASGUPTA, Adv.
2. MR. DIBANATH DEY, Adv.
3. MR. J. PATNAIK, P.C.S.

Petitioners.


20/12/2017

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Central Government has filed reply wherein certain objection has been raised. Ld. Counsel for the petitioner submitted that he needs some time to file reply to the Central Government. Prayer is allowed.

List it on 21/02/2018.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)